

assets disproportionate to their known sources of income, criminal misconduct, etc.

Closure of Kohinoor Mills at Bombay

7079. SHRI MOHAN RAWLE: Will the Minister of TEXTILES be pleased to state:

(a) whether the Kohinoor Mills Company Ltd. (a unit of NTC) in Bombay is lying closed since July 16, 1991, due to collapse of a water tank there;

(b) if so, the whether there was some complaints from the mill workers about the bad condition of the water tank;

(c) whether the management of the said mill had requested the Union Government for removal of the water tank which was in a dilapidated condition, if so, when and the expenditure estimated at that time for its removal;

(d) the amount so far spent on removal of debris of the water tank and the amount likely to be spent further on this job; and

(e) when the mill is likely to be reopened?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) yes, Sir.

(b) The matter regarding cracks developed in a part of the spinning building portion below overhead sprinkler tank was reported in one of the Safety Committee Meetings of Kohinoor Mills held in August, 1990.

(c) NTC (SM) Ltd, Bombay, had taken up the matter with CPWD for suggesting necessary remedial measures. However, there was no response from them. The Subsidiary has been constantly monitoring the bad condition of buildings. It had called Limited tenders from 10 parties for disengaging and dismantling, cutting and removing the water tank on 16.5.1991. Subsequently, it was decided to carry out civil

repairs to the overhead hydrant water tank for Rs. 5.00 lakhs through private civil engineers. An advertisement was released in local newspapers inviting tenders on 12.7.91. However, before the due date of fresh tenders. i.e. 22.7.91, the overhead hydrant water tank collapsed on 16.7.91.

(d) Approximately Rs. 3.50 lakhs have been spent so far on removal of debris and it is estimated that further amount of about Rs. 2.50 lakhs may have to be incurred for demolition of hanging portion and propping.

(e) Restarting is subject to permission from the Directorate of Industrial Safety and Health. As per the present schedule after shifting and re-erection of machinery at safer location which is presently in progress, the mill is expected to resume partial working during the month of September and projected normal working by the end of October, 1991.

Increase in Lease Rent by Bombay Port Trust

7080. SHRI MOHAN RAWLE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Bombay Port Trust has increased the rent for its land given on lease to individuals/firms;

(b) if so, the details thereof;

(c) whether any consultancy firm was engaged for the purpose;

(d) if so, the name of the firm and the amount paid to it;

(e) whether the Bombay Port Trust has filed cases in court of recover the enhanced lease rent;

(f) if so, the details thereof;

(g) the amount spent so far on litigation by the Bombay Port Trust and the number of cases settled; and